## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 85 OF 2015**

Dated: 1<sup>st</sup> November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

NTPC Ltd. ... Appellant(s)

Vs.

West Bengal State Electricity Distribution Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-2 & R-4

## **ORDER**

List the matter for hearing on 14.12.2017.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt